

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2838

ANSWERED ON:26.11.2010

OPENING OF SEPARATE ACCOUNT FOR TSP

Bwiswmuthiary Shri Sansuma Khunggur;Meghwal Shri Arjun Ram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the reasons for not opening separate accounts by the State Governments like Jammu & Kashmir, Jharkhand and West Bengal for Tribal Sub Plan (TSP) so far;
- (b) whether the Government has received any advice from the Planning Commission in this regard; and
- (c) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c): The States of West Bengal and Jharkhand have reported that they have opened a separate Budget Head for TSP. The separate Budget Head for TSP in Jammu & Kashmir is to be opened. The Planning Commission and the Ministry of Tribal Affairs have stressed the concerned State Governments to follow TSP guidelines issued by the Planning Commission, through letters and in Working Group meetings.